


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
120/16	TP 175/17	For orders	391/ 394	Trelleborg Industrial Products India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Ajai. P. Johnson SPT Legal	for petitioner	

ORDER

Counsel for Petitioner is present. Matter is listed today for report of the Inspector General of Registration and Commissioner of Stamps, Karnataka. So far no report is received. List it the matter, when report is received.


Member (T)


Member (J)